

**OFFICE OF THE JUDGE,
FAMILY COURT
KAILASHAHAR : UNAKOTI, TRIPURA**

No.F.67/FC/KLS)/N/2012-17/ 2263-68

Dated, Kailashahar
The, 14th December, 2017

Subject : Compliance of the direction of the Hon'ble Supreme Court of India in Transfer Petition (C) No. 1912 of 2014 in Krishna Veni Nagam Vs. Harish Nagam – reg.

NOTIFICATION


In pursuance of the letter of the Hon'ble High Court vide No. F.4(37)-HC/2017/1661-66 dated 20.09.2017, the following senior most ministerial staff of this establishment is hereby designated as “**Officer/Manager**” under the Judgeship of Judge, Family Court, Kailashahar, Unakoti, Tripura to make general awareness of the litigants so that the litigants can access the e-mail id for making correspondence relating to their cases.

Name of the senior most staff	e-mail ID	Telephone
Sheristadar, Family Court, Kailashahar, Unakoti, Tripura	family.unakoti-tr@indiancourts.nic.in	03824-222067

The “Officer/Manager” so designated shall be accessible on the notified Phone number during the office hours on every working days.

The designated “Officer/Manager” is to strictly maintain/observe the following guidelines:-

1. The user i.e. “Officer/Manager” is to keep the credentials relating to the user-id (login id) allotted to him and the corrected passwords a secret.
2. The user is to change the password of his user-id at least once in every three months.
3. The user shall not open any attachment unless the same has come from a known source.
4. The user may install the personal firewall software, if possible, to secure his machine and email traffic.
5. The user is to check the mail on daily basis and whenever any relevant mail is received from a litigant in connection with his/her case, the same shall be placed before the authority so as to enable prompt reply of the queries made therein.
6. As the matters relate to Family Court utmost confidentiality is to be maintained.


(Sankari Das)
Judge,

Family Court,
Kailashahar, Unakoti, Tripura

Copy to:-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala.
2. The Dy. Registrar (Judicial)-cum-CPC, Hon'ble High Court of Tripura, Agartala.


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3. The Secretary, Bar Association, Kailashahar – He is requested to inform all the lawyers of the Kailashahar Bar for general awareness of the litigants so that they can access the aforesaid e-mail id for making correspondences relating to their cases.

4. The Sheristadar, Family Court, Kailashahar, Unakoti, Tripura

5. The System Officer, under High Court of Tripura e-courts services, posted to the Office of the District & Sessions Judge, Unakoti Judicial District, Kailashahar – He is requested to upload this Notification in the official website of the Unakoti District Judiciary.

6. Notice Board.


Judge,
Family Court,
Kailashahar, Unakoti, Tripura